Statement-I Chart showing collection under V.D.I.S., 1997 till 31.3.1998

| SI. | C.C.I.T. | Total Tax paid | | |
|----------|------------------------|---------------------------------|--|--|
| No. | Charges | (tax + interest) (in crores) | | |
| | | (in croics) | | |
| _ | A1 11 1 | D 021.07 | | |
| 1. 2. | Ahmedabad Bangalore | Rs. 921.87 Rs. 581.67 | | |
| | Dungarore | 10. 501.07 | | |
| 3. | Bhopal | Rs. 302.36 | | |
| 4. | Calcutta | Rs. 714.70 | | |
| 5. | Chandigarh | Rs. 609.74 | | |
| 6. | Chennai | Rs. 783.44 | | |
| 7. | Cochin | Rs. 139.29 | | |
| 8. | Delhi | Rs. 1218.26 | | |
| 9. | Hyderabad | Rs. 375.36 | | |
| 10. | Jaipur | Rs. 269.98 | | |
| 11. | Kanpur | Rs. 346.09 | | |
| 12. | Lucknow | Rs. 219.00 | | |
| 13. | Mumbai | Rs.1,978.48 | | |
| 14. | Patna | Rs. 256.14 | | |
| 15. | Pune | Rs. 867.45 | | |
| | Total | Rs.9,583.83 | | |
| | | | | |

Statement-II

Statement showing state-wise distribution of shares in VDIS during 1997-98.

| States | | Shares |
|-------------------|------|------------|
| | | |
| | (Rs. | in crores) |
| Andhra Pradesh | | 642.03 |
| Arunachal Pradesh | | 12.91 |
| Assam | | 211.42 |
| Bihar | | 976.66 |
| Goa | | 13.67 |
| Gujarat | | 307.25 |
| Haryana | | 94.01 |
| Himachal Pradesh | | 53.46 |
| Jammu & Kashmir | | 83.31 |
| Karnataka | | 405.44 |

| States | | Shares |
|----------------|---------|---------|
| | (Rs. in | crores) |
| Kerela | | 294.27 |
| Madhya Pradesh | | 629.54 |
| Maharashtra | | 465.21 |
| Manipur | | 21.41 |
| Meghalaya | | 21.49 |
| Mizoram | | 11.32 |
| Nagaland | | 13.75 |
| Orissa | | 341.35 |
| Punjab | | 110.95 |
| Rajasthan | | 421.54 |
| Sikkim | | 9.57 |
| Tamil Nadu | | 504.01 |
| Tripura | | 28.71 |
| Uttar Pradesh | | 1352.57 |
| West Bengal | | 567.35 |
| | TOTAL | 7594.00 |
| | TOTAL | /394.00 |

Inspection report of Commercial Banks

668. SHRI GAYA SINGH: SHRI N.R. DASARI:

Will the Minister of FINANCE be pleased to state:

- (a) whether it is a fact that the bank inspection reports of various commercial banks prepared by the Reserve Bank of India do not make any mention of the concerned bank's exposure to the priority sector tendings; and
- (b) if so, whether it has been made nonobligatory on the part of the commercial banks including foreign banks . to stick to the guidelines issued by the RBI on priority lend-ings?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI R. JANARTHANAM): (a) No, Sir.

(b) No, Sir.